

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION (CRIMINAL) NO. 261/2020

BALWANT SINGH

PETITIONER(S)

VERSUS

UNION OF INDIA & ORS.

RESPONDENT(S)

([TO GO BEFORE THREE HON'BLE JUDGES] [DEATH CASE] FOR ADMISSION and
IA No.87507/2020-EXEMPTION FROM FILING O.T., IA No. 60131/2021 -
GRANT OF PAROLE, IA No. 19760/2021 - INTERVENTION APPLICATION)

Date : 02-03-2023 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s) Mr. Mukul Rohtagi, Sr. Adv.
Mr. Rupesh Kumar, AOR
Ms. Pankhuri Shrivastava, Adv.
Ms. Neelam Sharma, Adv.
Mr. Rajeev Sharma, Adv.

For Respondent(s)
Res. No.1 Mr. K M Nataraj, A.S.G.
Mr. Rajat Nair, Adv.
Ms. Priyanka Das, Adv.
Mr. Piyush Beriwal, Adv.
Mr. Divyansh H Rathi, Adv.
Mr. Arvind Kumar Sharma, AOR
Mr. Vatsal Joshi, Adv.
Mr. Chitransh Sharma, Adv.

Res. No.4 & 5 Mr. Gurmeet Singh Makker, AOR

Res. No.2 & 3 Mr. Gaurav Dhama, AAG
Ms. Malvika Raghavan, Adv.
Mr. Ajay Pal, AOR

Ms. Ranjeeta Rohatgi, AOR (N.P.)

For Intervenor(s) Mr. Anurag Singh, Adv.
Mr. Anil Kaushik, Adv.
Mr. Anil Kumar Mishra, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

- 1. Heard learned counsel for the parties at length.**
- 2. Hearing concluded.**
- 3. Judgment reserved.**

**(NARENDRA PRASAD)
ASTT. REGISTRAR-cum-PS**

**(ANJU KAPOOR)
COURT MASTER (NSH)**